

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: APEX BUILDSYS LIMITED Date of Commencement of Liquidation: 09-01-2020; List of Stakeholders as on Date: 18-04-2023; Name of IP: Mr. Gian Chand Narang; Process Number: 1; Last 5 digitof registration number: 11031

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	5178155622	4	5174882870		3272752		Annexure 3
4	Unsecured financial creditors	1	305512513	1	305512513				Annexure 4
5	Operational creditors (Workmen)	103	114292580	103	10970698		103321883		Annexure 5
6	Operational creditors (Employees)	51	14324011	50	9988170		4335841		Annexure 6
7	Operational creditors (Government Dues)	10	2043846776	9	384150111		1659696664		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	38	228565039	35	195329487	122708106	33235552		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	17048022	1	16826544		221478		Annexure 9
Total		208	7901744563	203	6097660393	122708106	1804084170		